

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 593 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri U. Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 23rd January, 2018.

Sub:- **Restricted Holiday.**

Ref:- Your letters No. JKD/P/2018/135 dated 17.01.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted Restricted Holiday on 17.01.2018, as prayed for.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Spiking
23/01/18